



**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 10808 of 2026

Pawan Kumar And 137 Others

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Panchayati Raj
Deptt. Lko. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Anil Kumar Pandey, Vishnu Dev Shukla

Counsel for Respondent(s) : C.S.C., Rohit Tripathi

Court No. - 8

HON'BLE JASPREET SINGH, J.

1. A large issue has been raised in the instant petition wherein 138 petitioners have come before the Court with a specific grievances that they are the residents of Gopalpur, Gram Panchayat Mahmoodpur Benipur, Block Amethi, Tehsil Amethi, District Amethi. Their names have been there in the electoral list since decade.

2. It has further been submitted that the name of all the 138 petitioners were their in the electoral list, even the draft list. It was prepared by the respondents no.2 and 3 also add their names but upon final publication did not contain the names of 138 petitioner. A copy of the same has been brought on record as annexure no.2.

3. A specific query was put to the learned Additional Chief Standing Counsel Shri J. P. Maurya to explain what is the procedure, what are the rules, what is the process were such names could have been deleted from the electoral roll. It was also put to him that once the names were their in the earlier list including the draft list how the names could have been deleted while making the final publication and that too without being concerned person to notice.

4. He submits that he requires sometime to examine the same.

5. On his request, list this matter on 14th of October, 2026 in the list of fresh cases and it is expected that proper instructions would be made

available, failing which, the Court would contemplate summoning officer concerned.

(Jaspreet Singh,J.)

October 9, 2026
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HON'BLE JASPREET SINGH, J.

List on 16.10.2026, in the list of fresh cases, in terms of the earlier order dated 09.10.2026.

(Jaspreet Singh, J.)

October 14, 2026

Rakesh/-



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HON'BLE JASPREET SINGH, J.

1. Shri Rakesh Kumar Chaudhary, learned Senior Counsel assisted by Shri Ayush Chaudhary and Shri Anandya Shashtri, learned counsel appearing for the respondent-Election Commission are present
2. On the request of learned counsel for the Election Commission, the matter be listed on 29.10.2026 in the list of fresh cases.
3. Office is directed to connect with Writ-C No.11143 of 2026.

(Jaspreet Singh,J.)

October 16, 2026

Rakesh/-